

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 02

Dated Guwahati, the 6th January, 2021

Hon'ble the Chief Justice (Acting) has been pleased to direct that the "Committee for Buildings & Infrastructure" (serial at 11 of the committee list) will also act as the "High Level Committee to monitor pace, progress and implementation of Centrally Sponsored Scheme (CSS) projects".

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III -23/2013/PT/ 60-86 /G, Dated Guwahati, 6th January, 2021

Copy to:-


1. The Joint Secretary to the Government of India, Ministry of Law & Justice, Deptt. of Justice, Jaisalmer House, 26, Mansingh Road, New Delhi-110011.
2. The Chief Secretary, Govt. of Assam, Dispur, Guwahati/ Nagaland, Kohima/Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
3. The Secretary/ Senior-most Secretary of the Department of Finance, Govt. of Assam, Dispur, Guwahati/ Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
4. The LR-cum-Commissioner & Secretary, Judicial Department Govt. of Assam, Dispur, Guwahati/ Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
5. The Chief Engineer, PWD, Building Division, Assam, Guwahati/ Nagaland, Kohima/ Mizoram, Aizawl/ Arunachal Pradesh, Itanagar.
6. The Registrar (Vigilance/ Administration/ Judicial/ Establishment) Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
8. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Joint Registrar (PM&P), Gauhati High Court, Guwahati.
10. The Joint Registrar, _____, Gauhati High Court, Guwahati.
11. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
12. The Assistant Registrar _____, Gauhati High Court, Guwahati.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- ✓ 16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
17. The P.S. to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati.

Contd...


6/1/2021

21. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr. Justice Prasanta Kumar Deka, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mr. Justice Hitesh Kumar Sarma, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
25. The Court Officer I & II, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


6/1/2021